

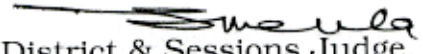
OFFICE OF DISTRICT & SESSIONS JUDGE, PANCHKULA.

ORDER

In partial modification of this office order bearing Endst. No. 3925-42 dated 10.06.2020, now number of cases filed in a single day at Suvidha Centre Panchkula between 10 AM - 12 AM, is increased as under :-

1. Upto 15 complaints under section 138 of Negotiable Instrument Act;
2. Upto 05 petitions under section 13-B of HMA;
3. Petitions under section 372 of Indian Succession Act.

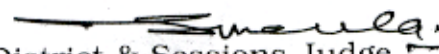
Besides this not more than 02 applications for redeeming the amount of fixed deposits will be entertained by the concerned Motor Accident Claims Tribunal, only on the day of duty.


District & Sessions Judge,
Panchkula.

Endst. No. 4212-27 Dated 24.06.20

Copy forwarded to the following for information and necessary action :

1. All the Judicial Officers posted in this Sessions Division.
2. The President, Bar Association, Panchkula & Kalka.
3. SO/SA to upload the order on the website of this office.


District & Sessions Judge,
Panchkula.

ATTESTED

Superintendent Gr-II
Sessions Court
Panchkula
24/6/20